

seventh, who was extricated, expired in the hospital.

(c) All the miners who were killed were recruited through the Coalfields Recruiting Organisation, Gorakhpur. The management have paid Rs. 25 each for the cremation of the dead bodies. The management having insured the workers have requested the Insurance authorities to deposit the compensation with the Compensation Commissioner. Payment of financial assistance from the Coal Mines Labour Welfare Fund is being arranged by the Coal Mines Welfare Commissioner.

Mekong Basin

2032. Shri Raghunath Singh: Will the Minister of External Affairs be pleased to state:

(a) whether the U.N. Secretary-General has appealed to the World States for help to develop the Mekong basin; and

(b) if so, Government's reaction thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

(b) A statement is placed on the Table of the House. [Placed in the Library. See No. LT-4834/65].

Radiological Laboratory at Trombay

2033. Shri Himatsingka: Will the Prime Minister be pleased to state:

(a) whether the Atomic Energy Establishment have awarded a contract to a private firm for the construction of its Radiological Laboratory at Trombay; and

(b) if so, the broad details thereof?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) and (b). Yes. A contract has been awarded for the construction of the second phase of the Radiological Laboratories at Trombay. The value of the work awarded is Rs. 286.53 lakhs and includes the cost

of civil engineering works, construction of hot cells, piping, special equipment, electrical works, etc.

Marine Diesel Engine Factory

2034. { Shri Warior:
Shri Raghunath Singh:
Shri D. C. Sharma:

Will the Minister of Defence be pleased to state:

(a) whether the place has been finally selected for the location of the marine diesel engine factory; and

(b) if so, the name of the place selected?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) No, Sir.

(b) The question does not arise.

Sealing of Iranian Borders to Indians

2035. Shri Raghunath Singh: Will the Minister of External Affairs be pleased to state:

(a) whether Government are aware that Iran has sealed her borders to Indians; and

(b) if so, the reasons therefor?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). To prevent the spread of a Cholera-type epidemic that had broken out in the 4 Eastern Provinces of Iran, the entire region was quarantined off. The Iranian authorities believe that the disease crossed into Iran over the Eastern frontier. Therefore entry into Iran from the east was forbidden and this naturally included Indians as well. Restrictions are being gradually lifted now.

Cantonment Board Employees

2036. Shri A. N. Vidyalkar: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the National Industrial Tribunal No. 2 of 1958 had directed (vide para 23 of